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INSTITUTIONAL ORDER NO. 316/2000 DATED 28.7.2000

CH. SM/AT/20

C. A. T. Bench, Jaipur

Date of Order	Order	Date of Order
28.7.2000	Mr. Shiv Kumar, counsel for the applicant. Mr. V. S. Gurjar appeared on behalf of the respondents and seeks four weeks time to file reply. Allowed. May be listed for admission on 26.9.2000. (N. P. NAWANI) Administrative Member (S. K. AGARWAL) Judicial Member	
31.8.2000	Mr. Shiv Kumar, Counsel for applicant. Mr. V. S. Gurjar, Counsel for resp. M.A. No. 316/2000 is listed to day for orders by which a prayer has been made to withdraw O.A. No. 272/2000 with a liberty to file a fresh O.A. if required. In view of the submissions made by the M.A., we allow the M.A. and dispose of the O.A. as withdrawn with a liberty to file a fresh O.A. is so advised. The interim directions already operating shall stand vacated. (N. P. NAWANI) M(A) (S. K. AGARWAL) M(5)	

Received
31/8

Received
5-9-2000

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